## NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 P.M.

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/557/IB/2017

NAME OF THE PETITIONER(S)

: R.L. STEELS & ENERGY LTD

NAME OF THE RESPONDENT(S)

: JONAS WOOD HEAD & SONS INDIA LTD

**UNDER SECTION** 

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

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**ORDER** 

Counsel for the Operational Creditor present. Counsel for the Respondent present. Both the parties stated that the Auditor has been appointed for ascertaining the accounts. Both the Counsels prayed time for making submissions. At request, time is enlarged. Put up on 08.01.2018 at 10.30 A.M.

> -8c/-(K.ANANTHA PADMANABHA SWAMY)

> > **MEMBER (JUDICIAL)**

ghk